

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT  
AND PUBLIC ASSET MANAGEMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1008**  
TO BE ANSWERED ON 29<sup>th</sup> April, 2016

**DISINVESTMENT**

1008. DR. THOKCHOM MEINYA, SHRI SHANKAR PRASAD DATTA:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has decided to sell off or disinvest almost all the loss making PSUs and if so, the details thereof;
- (b) Whether there is going to be some exception while disinvesting the sick PSU and if so, the details thereof and the reasons therefor;
- (c) Whether the Government is going for strategic sale of various profit-making PSUs soon and if so, the details of profit-making PSUs listed for strategic sale; and
- (d) The total amount of dividend paid to the Government by each of these PSUs during each of the last three years?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)

(a), (b) & (c) In line with the announcement made in the Budget 2015-16, the Cabinet Committee on Economic Affairs in its meeting held on 17<sup>th</sup> February, 2016 has approved the structure and mechanism for 'strategic disinvestment' of CPSEs. Requisite instructions in this regard have been issued on 29<sup>th</sup> February, 2016 to all the Departments/Ministries concerned, including NITI Aayog, who has been entrusted the responsibility to advise the Government to identify CPSEs for strategic disinvestment. So far, NITI Aayog has not made any suggestion for strategic disinvestment.

(d) Does not arise in view of (a), (b) & (c) above